

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1717
TO BE ANSWERED ON-06/08/2024**

POPULATION CONTROL IN THE COUNTRY

1717. SHRI BABUBHAI JESANGBHAI DESAI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that India's population is increasing rapidly since the last two decades, if so, the details thereof and the reasons therefor;
- (b) the details of steps taken by Government under population control strategies during the last three years;
- (c) whether Government is coordinating with various religious leaders for this, if so, the details thereof; and
- (d) the amount of funds made available and utilized for population control and the amount proposed to be allocated by Government in the budget?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT ANUPRIYA PATEL)**

(a) to (d) As per Census of India, the decadal growth rate of the population was 21.5% from 1991-2001 and 17.7% from 2001-2011. The estimated growth rate from 2021 to 2025 is 9.0% according to the report of Technical Group on Population Projections, July 2020. The factors affecting the population growth are fertility, mortality, marriage and migration. The Government accords top priority to the National Family Planning Program, guided by the National Population Policy, 2000 and National Health Policy, 2017. The details of steps taken by Government is placed at Annexure-I.

States and Union Territories conduct and coordinate various service delivery, capacity building and awareness generation activities with the funds approved as per the proposals received in the Programme Implementation Plan (PIPs) under National Health Mission. The details of States and Union Territories wise budget approval & expenditure made are placed at Annexure-II.

Annexure-I

1. **Expanded Contraceptive Choices**, comprises of Condoms, Combined Oral contraceptive pills, Emergency contraceptive pills, Intrauterine Contraceptive Devices (IUCD) and Sterilization. The contraceptive basket has been expanded to include new contraceptives, namely the Injectable contraceptive MPA (Antara Programme) and Centchroman (Chhaya).
2. **Mission Parivar Vikas** implemented in thirteen states for increasing the access to contraceptives and family planning services.
3. **Compensation scheme for Sterilization acceptors** provides compensation for loss of wages to the beneficiaries for Sterilization.
4. **Post-Pregnancy contraception** in the form of Post-Partum Intrauterine Contraceptive Device (PPIUCD), Post-Abortion Intrauterine Contraceptive Device (PAIUCD), and Post-Partum Sterilization (PPS) provided to the beneficiaries.
5. **‘World Population Day Campaign’ and ‘Vasectomy Fortnight’** are observed every year to boost awareness on Family Planning and service delivery across all States/ Union Territories
6. **Home Delivery of Contraceptive Scheme**, contraceptives delivered at the doorstep of the beneficiaries by ASHAs.
7. **Family Planning Logistics Management Information System (FPLMIS)** is in place to ensure availability of Family Planning commodities across all the levels of health facilities.

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. 1717 for answer on 06.08.2024

Annexure-II

State/UT wise SPIP Approvals and Expenditure towards Family Planning under NHM from the FY 2021-22 to 2023-24

(Rs. in Lakh)

Sl. No.	State	2021-22		2022-23		2023-24	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
1	Andaman and Nicobar Islands	31.00	3.35	32.16	4.47	31.99	7.04
2	Andhra Pradesh	1,952.68	1,408.43	1,916.99	1,037.57	1,916.99	1,688.67
3	Arunachal Pradesh	129.47	92.12	473.34	362.08	446.72	135.08
4	Assam	4,796.31	2,549.95	5,571.09	3,095.79	5,694.83	4,127.93
5	Bihar	14,308.66	12,465.25	21,843.33	15,644.36	22,572.62	15,701.27
6	Chandigarh	31.84	10.14	29.54	7.27	29.57	20.63
7	Chhattisgarh	3,427.27	2,600.64	6,577.27	4,463.63	6,676.21	2,856.12
8	DNH & DD	29.66	7.98	38.05	9.27	36.22	3.71
9	Delhi	684.22	137.24	1,022.02	229.48	816.92	165.62
10	Goa	32.52	4.38	46.63	12.71	29.36	48.35
11	Gujarat	7,332.32	6,079.83	7,675.07	6,320.94	7,936.15	9,373.80
12	Haryana	3,422.69	2,376.84	2,055.85	1,794.38	2,055.90	1,462.48
13	Himachal Pradesh	243.98	94.53	395.08	155.17	457.99	118.68
14	Jammu & Kashmir	326.83	124.45	228.60	70.99	242.05	32.28
15	Jharkhand	6,093.49	3,057.30	11,910.44	7,629.22	12,808.10	7,442.73
16	Karnataka	2,844.56	1,760.84	3,703.73	1,648.90	3,219.52	1,122.62
17	Kerala	426.11	282.41	1,044.24	316.32	576.41	130.73
18	Ladakh	51.50	4.90	20.36	71.11	20.36	21.38
19	Lakshadweep	14.22	0.48	6.01	0.49	6.32	1.31
20	Madhya Pradesh	16,541.75	11,318.73	19,896.89	13,623.72	21,025.88	14,302.78
21	Maharashtra	3,073.36	2,451.53	5,018.22	2,779.72	5,023.84	3,159.78
22	Manipur	162.41	39.74	457.46	74.32	445.52	45.91
23	Meghalaya	239.22	39.81	354.14	174.34	400.97	142.43
24	Mizoram	57.34	40.95	226.00	59.02	206.11	55.98
25	Nagaland	178.21	56.03	593.51	132.64	587.76	237.92
26	Orissa	3,943.68	3,471.16	4,941.89	4,145.21	4,873.64	4,305.70
27	Puducherry	87.65	29.71	72.09	29.34	72.09	11.65
28	Punjab	824.00	193.81	982.40	296.83	998.67	998.67
29	Rajasthan	13,846.79	8,893.56	15,162.31	10,144.50	15,162.31	9,902.60
30	Sikkim	20.96	5.09	36.81	23.02	34.81	11.09
31	Tamil Nadu	4,057.18	810.74	3,656.39	4,097.34	3,649.29	2,363.45
32	Telangana	1,684.43	990.46	2,103.88	357.17	1,648.77	202.07
33	Tripura	184.44	146.89	502.76	193.33	472.75	269.41
34	Uttar Pradesh	33,034.80	8,563.74	28,592.40	15,628.16	39,306.42	18,267.04
35	Uttarakhand	779.53	310.45	1,211.81	331.38	1,107.03	415.11
36	West Bengal	3,066.14	2,296.91	3,429.05	2,789.36	3,249.85	2,622.80

Note:

1. The above data is as per the available Financial Management Reports (FMR) submitted by the State/UTs and are provisional.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs. The expenditure is updated upto 31.03.2024 and is provisional.